

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:
AT HYDERABAD

C.P.No.82/95

in
D.A.No.583/95

Dt. of Decision : 26-10-95.

T. Om Namashivaya

... Applicant.

Vs

1. Sri Sandil S/o not known
Divisional Railway Manager,
Broad Guage, S.C. Rly.
Secunderabad.

Sri. Divisional Commercial Manager,
Broad Guage, S.C. Rly.
Secunderabad.

... Respondents.

Counsel for the Applicant : Mr. J.M.Naidu

Counsel for the Respondents : Mr.D.Gopal Rao, SC for Rlys.

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

C.P.82/95

in
D.A. 583/95

Dt. of order:26-10-1995.

ORDER

(As per Hon'ble Shri Justice V.Neeladri Rao, Vice-Chairman)

Heard Shri J.M.Naidu, learned counsel for the applicant and Shri D.Gopal Rao, learned Standing Counsel for the respondents.

tion of the applicant expeditiously and preferably by 31-7-1995 and this CP is filed by alleging that the said representation was not disposed of.

3. It is now submitted for the respondents that as the copy of the representation dated 14-4-95 of the applicant was not available, letters dated 26-7-95 and 21-9-95 were not available, sent by the respondents by ordinary post to the learned counsel for the applicant requesting him to advise his client to submit a copy of the representation for compliance with the order in the OA. But, the learned counsel for the

applicant submitted that he had not received such letters.

4. We feel that in order to avoid delay, it is just and proper to require the applicant to submit a copy of the representation dated 14-4-1995 in the office of the respondent No.3 under acknowledgement, and the same has to be disposed of by R3 expeditiously and preferably within two months from the date of receipt of the same.

5. CP is ordered accordingly.

To

1. Sri Sandil, Divisional Railway Manager, Broad Gauge, S.C.Rly., Secunderabad.
2. Sri T.R.K.Rao, Sr.Divisional Commercial Manager, Broad Gauge, Secunderabad.
3. One copy to Mr.J.M.Naidu, Advocate, Road No.3, Kamalanagar, Dilsukhnagar, Hyderabad.
4. One copy to Mr.D.Gopal Rao, SC for Rlys, CAT. Hyd.
5. One copy to Library, CAT. Hyd.
6. one Spare Copy.